



Samanvaya

1st Annual Conclave on Corporate Law and Finance

About the Organizers:

We at the Centre for Corporate Law Studies (CCLS) have always strived for imparting inspiration through our ventures. Consequently, we propose to organize a conclave on several programs on Corporate Laws. It is an initiative aimed to bolster the corporate drive of the students inclined towards Corporate Laws. The activities in the conclave are planned in accordance with the interests of students and the allotment of a distinct Expert for each topic. To align the sessions with ongoing semester, this series will focus largely in the area of Capital Markets, Securities Law, Corporate Restructuring and Private Equity.

What is *Samanvaya* ?

Samanvaya aims to serve as a forum for stakeholders in the corporate law and finance sector to come together, learn from each other, and work towards building a more resilient and dynamic industry. With an aim to provide the participants a chance to directly learn from the experts through practical scenarios rather than theoretical knowledge. Being in touch with the best practices in the industry will also help the participants understand the industrial trend and market practice that they would be equipped to know.

Proposed Date, Time & Platform

We propose the following dates for respective sessions:

Day 1

28th April, 2023

Theme- Merger and Acquisitions & Private Equity

S. No.	Topic	Time
1.	Introduction	10:00 AM – 10:10 AM

2.	Keynote Address by Chief guest	10:10 AM – 11:00 AM
3.	Panel Discussion	11:00 AM – 12:40 PM
4.	Follow up questions from audience	12:40 PM – 12:50 PM
5.	Vote of Thanks	12:50 PM – 1:00 PM

Day 2

29th April, 2023

Theme- Securities Law and Capital Market

S. No.	Topic	Time
1.	Introduction	10:00 AM – 10:10 AM
2.	Keynote Address	10:10 AM – 11:00 AM
3.	Panel Discussion	11:00 AM – 12:40 PM
4.	Follow up questions from audience	12:40 PM – 12:50 PM
5.	Vote of Thanks	12:50 PM – 1:00 PM

The proposed topics we wish to address are as follows:

DAY-1: Merger & Acquisitions and Private Equity

1. Mergers and Acquisitions
2. Leverage Buy-outs and Management buy-outs in India
3. Management Buy-in & Equity Carve out
4. Joint Venture & Strategic Alliance between International Ventures
5. Purchase Agreements in Private Equity Transactions
6. Private Equity Deals

DAY-2: Securities Law and Capital Market

1. Securities law reforms post COVID-19
2. Capital Market regulations post digital media revolution
3. Capital market frauds and overlapping regulations of SEBI and Other statutory bodies
4. Alternative Investment funds and their transaction
5. Financial Innovation in the markets and their governance
6. Capital Market frauds and the loopholes allowing those frauds

List of Confirmed guests-

Guest of Honor & Inaugural Address-

Mr. Praveen Trivedi, ED, IFSCA, Gandhinagar

Merger & Acquisitions and Private Equity

1. Mr. Deepak Joyce, Founding Partner, Joyce Law, Gurugram
2. Ms. Anandita Kaushik, Partner, CAM, Mumbai
3. Ms. Agrima Choudhary, Senior Associate, Consortia Legal, Mumbai
4. Mr. Susshil Daga, Managing Partner, Amicus Legal, Jaipur
5. Mr. Aninda Pal, Partner, DSK Legal, Mumbai

Capital Markets and Securities Law Panel (29th April, 2023)

1. Mr. Ananta Barua, WTM, SEBI
2. Mr. Paras Parekh, Founding Partner, RHP Legal, Mumbai
3. Mr. Murtaza Zoomkawala, Partner, Saraf & Partners, Mumbai
4. Mr. Narayan Kedia, Vice-President Legal, Indiabulls, Mumbai
5. Mr. Mudit Maheshwari, Advocate, MP High Court

Overview of Event:

- The session will begin with a short introduction of the Chief Guest, Partners and Moderators who are the esteemed guests for the session.
- The guest will be addressed with a welcome token at the starting of the event.
- A Key Note Address will be made post this by the Chief Guest of the day on the topic related to the theme.
- Following the key note address, there will be a Panel discussion on the research questions related to the theme of the day. The guests (Partners of the firms) will share their expertise, views and experiences during the discussion. The discussion will be moderated by a practicing Senior Associate.
- Post discussion, follow up questions from the audience will be addressed by the panellists.
- The event will end with token of thanks and honour to all the guests.

Participation:

- 4th year Business Hons. Student of Institute of Law, Nirma University
- 3rd year Students of Institute of Law, Nirma University
- Centre for Corporate Law Studies members (corporate law enthusiasts)
- Registered students from GNLU Gandhinagar, Gujarat Law College, Karnavati University.

Contact Persons:

Mr. Amit Kumar Kashyap

Assistant Professor
Faculty Convenor, CCLS
Contact: 7600377946

Nikunj Pandey

Student Coordinator
“SAMANVAYA”
Contact: 9528820892

Mohit Sharma

Student Co-coordinator
“SAMANVAYA”
Contact: 6350084534